

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 90 OF 2017

Dated: 31st October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Bihar State Power Transmission Co. Ltd. & Anr. ...Appellant(s)
Vs.**

M/s Shree Cement Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Akshat Jain
Ms. Aparajitha Upadhyay a/w
Mr. Mukesh Kumar

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **02.11.2017.**

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson